					nere for previous Lis		( <u>0</u> ) <u>0</u>		40	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors									NA
2	Unsecured financial creditors belonging to any class of creditors	36	9916985252	8	909358026	3.46	0	1168191920	7940601464	Annexure 2.
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	5	29459406595	5	16993627822	64.67	0	408190283	12057588490	<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	85	13302946982	4	8375707965	31.87	0	2856729983	2070509035	<u>Annexure 4</u>
5	Operational creditors (Workmen)									NA
6	Operational creditors (Employees)	6	37169314	0	0		0	0	37169314	<u>Annexure 6</u>
7	Operational creditors (Government Dues)							1168191920		NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	4	951851265	1	90757	0.00	0	951760508	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	947760508	0	0	0	0	0947760508	0	<u>Annexure 9</u>
Total		137	54616119916	18	26278784570	100.00	0	6332633202	22105868303	